

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (d) No such data is maintained in the Ministry of Health and Family Welfare. However, the professional conduct of doctors in India is regulated by the Medical Council of India (MCI) and the respective State Medical Councils. The Indian Medical Council (Professional Conduct, Etiquette and Ethics) Regulations, 2002 empowers the MCI and respective State Medical Councils to punish an erring doctor against any act in violation of Code of Ethics and illegal trade practices.

(e) Cases with regard to complaints against medical negligence by medical professionals are adjudicated by the Ethics Committee of MCI and accordingly, information in this regard is maintained by MCI.

Vacant posts in CGHS Unani units

†2572. CHAUDHARY MUNAVVER SALEEM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that four pharmacists working in the Unani dispensaries in Delhi under CGHS has retired long back but the posts have not been filled even after the passage of so many years;

(b) if so, the persons who are working in place of them; and

(c) by when the vacant posts are likely to be filled?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Four Pharmacists have retired from CGHS Delhi in last five years. All Unani units under CGHS in Delhi have pharmacists in position except Naraina Vihar. Doctors take responsibilities to issue medicines whenever pharmacists are not available.

(c) Advertisement to fill up the 03 posts of Pharmacists (Unani) under CGHS, Delhi has been published by Central Employment Exchange on 25.01.2014.

Exchange facilities in minority concentration areas

2573. SHRI MOHAMMED ADEEB: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the health and family welfare facilities are insufficient in minority dominated areas in the country;

†Original notice of the question was received in Hindi.